BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 131/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name	of the Company	Prem Kumar Agarwal & (DrsVersus-U.K. Developers	Pvt.Ltd. & Ors
Under Section		397/398		
SI. No.		nation of Authorized ative (IN CAPITAL ETTERS) werjee, Adrocale	Appearing on behalf of	
2. K 3.	uldip Mal Akash Muns	lick, Advocale hi, Intur	for the fab timers	Serrabur 154 Adr 29/1/18

1. SHAUNAK MITRA, Advæate ZRI to RG Sourcei 2. NEHA SOMANI, Pr. CS ZRI to RG Sourcei 29/1/2018

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 6 is present.

As directed vide order dated 07/12/2017 both the parities were directed to submit written submissions within 2 weeks with a copy in advance to the opposite parties. However, that direction is not complied with. Both the parties are again directed to comply that direction within 2 weeks.

Since it is a part heard matter to be adjourned for hearing before regular Bench.

List it on 16/03/2018.

8d1-

(Jinán K.R.) Member (J)